

No. J-11017/6/2026-Judicial/E.180349  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi,  
Dated the 13<sup>th</sup> March, 2026

**ORDER**

The President is pleased to engage following advocates for conducting Central Government litigation before the National Green Tribunal (PB) at New Delhi, as shown in the list below, with effect from the date of this order, for a period of three years or until further orders, whichever is earlier:

**NATIONAL GREEN TRIBUNAL (PB) NEW DELHI**

Sl. No.	Name of Counsel (S/ Shri)	Contact Details	Enrl. No.
<b>CENTRAL GOVERNMENT STANDING COUNSEL</b>			
1.	Gigi C. George	Chamber No. 336, Lawyers Block, Saket District Courts, Saket, New Delhi-110017 M: 9810625315	D-154/1999
2.	Vijay Awana	E-43, Lajpat Nagar-III, New Delhi-110024 E.: Vijayawana411@gmail.com M.: 9818566612	D/1488/2013
<b>SENIOR PANEL COUNSEL</b>			
3.	Yash Tyagi	Ch. No. 407, Patiala House Court, New Delhi-110001 M: 9511676829, 9540400055 E.: ytyagi905@gmail.com	D/3530/2022
4.	Akanksha Gupta	AB-1 Shalimar Bagh, Delhi-88 M: 9582727167 E.: akanksha2704gupta@gmail.com	D/1811/2019
5.	Kartikay Aggarwal	E: kartikayaggarwal@outlook.com M: 9013223344	D-9793/2022

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 24(2)/99-Judl. dated 24.09.1999 read with OM J-12011/6/2025-Judicial/E. 158060 dated 05.02.2026 & instructions issued through various OMs, especially the OM No. J-16/11/2017-Judl. dated 08.02.2018 imposing certain restriction on Panel Counsel. Then aforesaid OMs are available on the website of this Department i.e., [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading 'Circulars Pertaining to litigation'.

3. Hindi version of this order will follow.

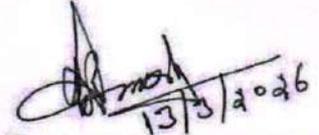


(M C Prusty)

Senior Government Advocate

**Copy (through email) to:**

1. PS to MoS (IC) L&J
2. PSO to Law Secretary/AS/JS in this Department.
3. PS to Attorney General of India/PS to Solicitor General of India.
4. Shri Chetan Sharma, Addl. SGI, High Court of Delhi.
5. The In-charge, Litigation (High Court) Section, New Delhi.
6. The Registrar, NGT (PB) New Delhi.
7. The Cash (LA) Section, for payment of retainership fee.
8. The Pay and Account Office, Department of Legal Affairs.
9. LIMBS team for ID generation.
10. To Above Counsel (CGSC) have to submit their Bank details for retainer fee.
11. To be uploaded on the website of this Department i.e., [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all order.
12. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
13. Spare copies.



(Ramesh Kairamkonda)  
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